

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/MP, No. 322 /1993 (in OA No. 334/93)

Karsh Singh & Ors. Versus UOI & Ors.

Date of Order

Orders

This is an M.P. (in OA No. 334/93) for permission to file joint application in the OA. It is in order.

SO. (1)

3
4/6

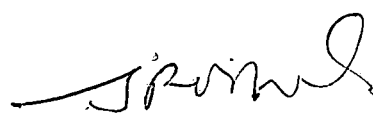
Register & Put up in Court
for admission on.....4-6-93


REGISTRAR
C.A.T., JAIPUR

4/6/93

Mr. S.K. Jain - Counsel for the petitioner.

m.p. for joining together is
allowed.


(S.R. Bhanasali)
Jt. member